

PATNA HIGH COURT, PATNA
NOTIFICATION

The 23rd December, 2022.

No. 473A : As per Resolution no. **9154** dated **28.09.2022** of the Finance Department, Government of Bihar, Patna in respect of pay revision of the Officers of Bihar Judicial Service and the State Government resolution dated **17.09.2018** issued by the General Administration Department of the State Government regarding admissibility of Selection Grade / Super time Scale of Pay in the category of District Judges, the following District and Sessions Judge ranked officers are granted Selection Grade Scale of pay of Rs. **163030-219090 (J-6)** (revised) with effect from the dates mentioned against their respective name, in column no.3.

| Sl. No. | Name of the officers with designation and present place of posting. | Date of Promotion in Selection Grade Scale of Pay. |
|---------|----------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------|
| 1. | 2. | 3. |
| 1. | Sri Kaushlesh Kumar Singh, Principal Judge, Family Court, Kishanganj | 31.03.2021 |
| 2. | Sri Dipankar Padney, Principal Judge, Family Court, Purnea. (under orders of transfer and posting as District and Sessions Judge, Munger. | 03.08.2021 |
| 3. | Ms Sushma Trivedi, Principal Judge, Family Court, Rohtas at Sasaram | 31.03.2021 |
| 4. | Sri Rupesh Deo, Registrar General, Patna High Court, Patna. (under orders of transfer and posting as District and Sessions Judge, Bhagalpur) | 29.07.2021 |
| 5. | Sri Birendra Kumar Mishra, Principal Judge, Family Court, Katihar | 29.01.2021 |

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| 6. | Sri Purushottam Mishra, Principal Judge, Family Court, Buxar (under orders of transfer and posting as District and Sessions Judge, Nawadah) | 02.08.2021 |
| 7. | Ms. Sangeeta, Designated as Principal Judge, Family Court. working as Additional District & Sessions Judge, East Champaran at Motihari. | 31.03.2021 |
| 8. | Ms. Anamika T. Registrar (Establishment), Patna High Court, Patna. (under orders of transfer and posting as District and Sessions Judge, Madhubani) | 02.08.2021 |
| 9. | Sri Dharmendra Kumar Singh Principal Judge, Family Court, Sitamarhi. | 29.07.2021 |
| 10. | Sri Kanhaiya Jee Choudhary, Principal Judge, Family Court, Nalanda at Biharsharif. | 02.08.2021 |
| 11. | Sri Harshit Singh, Principal Judge, Family Court, Darbhanga. | 30.07.2021 |
| 12. | Ms. Shilpee Soniraj Principal Judge, Family Court, Jehanabad. | 04.08.2021 |

By order of the High Court,

Sd/- Ranvir Singh

Registrar (Vigilance) I/C

Memo No. 78807-78831 / Dated, Patna the 24th December, 2022

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General, Bihar, G. A. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T. cum C.P.C., Patna High Court, Patna / J.R.- cum - P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / The Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Sri Kaushlesh Kumar Singh, Principal Judge, Family Court, Kishanganj / Sri Dipankar Pandey, Principal Judge, Family Court, Purnea / Ms. Sushma Trivedi, Principal Judge, Family Court, Rohtas at Sasaram / Sri Rupesh Deo, Registrar General, Patna High Court, Patna / Sri Birendra Kumar Mishra, Principal Judge, Family Court, Katihar / Sri Purushottam Mishra, Principal Judge, Family Court, Buxar / Ms. Sangeeta, designated as Principal Judge, Family Court, working as Additional District & Sessions Judge, East Champaran at Motihari / Ms. Anamika T., Registrar (Establishment), Patna High Court, Patna / Sri Dharmendra Kumar Singh, Principal Judge, Family Court, Sitamarhi / Sri Kanhaiya Jee Choudhary, Principal Judge, Family Court, Nalanda at Biharsharif / Sri Harshit Singh, Principal Judge, Family Court, Darbhanga / Ms. Shilpee Soniraj, Principal Judge, Family Court, Jehanabad / Section Officer, Judicial Officers Service Record Room, High Court, Patna / Section Officer, Monitoring Cell-II, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(The officers promoted are also directed to submit their option for pay fixation under rule FR -22 of the fundamental Rules within one month consequent upon their promotion otherwise their pay shall be fixed on the date of promotion as per Rules)

(-) For Officers promoted only.

By order of the High Court,


24-12-22
Registrar (Vigilance) I/C